

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 306 OF 2025

IN THE MATTER OF:

PradeepPETITIONER

VERSUS

State of Uttar Pradesh & Ors.RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 09.07.2025)

PradeepPETITIONER

VERSUS

1. State of Uttar Pradesh
Through District Magistrate, Jhansi
District Magistrate Office Collectorate Jhansi-284001, U.P.
Email: dmjha@nic.in Respondent No.1
2. Uttar Pradesh Pollution Control Board (UPPCB)
Through its Member Secretary
Building No.TC-12 V, VibhutiKhand,
Gomti Nagar, Lucknow U.P.
Email: ms@uppcb.in Respondent No.2
3. Divisional Officer, Indian Oil Corporation Limited (IOCL), Kanpur
75A, Shahpur, Panki, Kanpur, Uttar Pradesh 208020 Respondent No.3
4. Owner of Aarji No.881
Mauja Bhojala, Tehsil and District Jhansi, Uttar Pradesh-284002 Respondent No.4